

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 19 OF 2015 &
IA NOS. 360 OF 2015 & 143 OF 2016**

**IN
APPEAL NO. 108 OF 2014**

Dated: 8th August, 2017

In the matter of:

**Power Company of Karnataka Ltd. & Ors. ... Review Petitioner(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **09.10.2017.**

For Court Master

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